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OA. 265/2000.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated- 29/07/04

By filing a memo dated 29.07.04, the Id. Advocate for the Applicant has submitted that the applicants seek to withdraw the O.A., as they are not interested to press the same.

Having heard the Id. Counsel for the Applicants and Mr. D.M. Misra, for the Railways and, having regard to the submission made on behalf of the applicant, submission is granted to withdraw, this O.A., which is accordingly disposed of. No Costs.

[Signature]
29/7
Vice Chairman
[Signature]
Member (J)

For want
Resubmit
28.7.04
or dt. 27/7/04

For hearing.

Benar

[Signature]
29/7/04

copy of current
may be sent to
to court in bond

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14.7.04

[Signature]
14/7/04